

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 27

IA 2690/2024 IN C.P. (IB)/4048(MB)2019

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 11.07.2024

NAME OF THE PARTIES: **TRI -WALL PAK PVT LTD V/s M/S. FIREFLY**
LED PRODUCTS PVT LTD

Section 9 Sec. 60(5) Of Insolvency and Bankruptcy Code, 2016

ORDER

1. Ld. Counsel is present, however, he is not marked his attendance in attendance sheet.
2. Ld. Counsel for the Applicant submits that the arguing counsel is not available, he seeks to adjourn the matter.
3. List this matter on **31.07.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

/Neeraj/